

गए थे और उनके परिणामों की सूची संलग्न है। [देखिये परिशिष्ट CXXIX, अनु-वत सं० 54]

### Levy sugar

1734. SHRI SHRIKANT VERMA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state;

(a) whether Government propose to increase levy sugar; and

(b) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO): (a) At present, there is no such proposal under the consideration of the Government.

(b) Does not arise.

**Exhibition of price list by vendors on platform No. 1 at Mirja station**

1735. SHRI JAGANNATH SITARAM AKARTE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the prices of articles sold on the Railway platform are fixed by the railway administration and the vendors are required to exhibit them at their shops for the benefit of the travelling public;

(b) whether it is also a fact that the prices of articles sold by some vendors on platform No. 1 of Mirja station are not being displayed, a complaint was lodged to this effect that they are exploiting the passengers;

(c) if so, what action Government have taken against the vendors of that station; and

(d) what other measures Government propose to take against the vendors on platforms who do not display the prices fixed for the articles sold and sell them at higher prices?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) Yes, Sir.

(b) Yes, Sir.

(c) Service of the erring vendor has been terminated.

(d) Frequent and surprise checks are made by the Railways to ensure that the vendors on platforms display the prices fixed for the articles and do not overcharge and in case of detection of any irregularity, deterrent action including imposition of fines and termination of contract is taken.

### Erosion and Flood Control Projects of Brahmaputra

1736. SHRI ROBIN KAKATI: Will the Minister of IRRIGATION be pleased to state:

(a) what are the major and medium erosion and flood control projects of Brahmaputra river which have been approved by the Central Government for 1984-86 and for the remaining part of the Sixth Five Year Plan and the estimated amount allocated for each of these projects;

(b) if so, what are the details thereof; and

(c) whether Government propose to prepare any master plan to check erosion and floods, caused by Brahmaputra?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA): (a) and (b) Government of India have not approved any erosion and flood control project/scheme to be taken up by the State Government during 1984-85

(c) The Government of India have constituted the Brahmaputra Board to prepare a Master Plan or controlling floods, bank erosion and improvement of drainage in Brahmaputra Valley keeping in view the development of the water resources of the Brahmaputra Basin for other beneficial purposes.